

dt. 28.10.93
Order/Judgement despatched
to Applicant/Respondent(s)
on 3/10/93

m
414
CP No. 132/93
For orders on
4/10/93.

Yali
1319

(15) Dated 4/10/93
Applicant by Mr. Gangal.
Respondents by Mr. Masurkar.
He takes notice of C.P. and requests
two weeks time to file reply.

SO. to 18.10.1993 for orders on
C.P.

N.K.Verma W
(N.K. VERMA) (M.S. DESHPANDE)
MEMBER(A). VICE CHAIRMAN.

Dated: 18.10.93

6 Applicant by Shri D.V. Gangal.
Respondents by Shri V.S. Masurkar.
S.O. to 1.11.1993 for orders.

W
(M.S. DESHPANDE)
VICE-CHAIRMAN

B.

Per Tribunal
App.
Act.
Com.
The matter
for

Date

01/11/93

Dy. Consul of Both

02/11/93

Dy. Registrars